

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 2/AM13
SCHEDULED TO BE HELD ON 11.04.2012
(HELD ON 12.04.2012)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 2/87-NC-7/2012 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' scheduled to be held on 11.04.2012 (held on 12.04.2012) under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Aggarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri S.S. Bose, Senior Development Officer, DIPP
- 3) Shri Krishan Kumar, Deputy DGFT and Convener
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 1/AM13 held on 04.04.2012.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-5	SMI COATED PRODUCTS PVT. LTD.	HQ F. No. 01/87/050/00017/AM10/DES-VII	Status:
--------------	-------------------------------	--	---------

NC No.: 2/AM13 Dated: 12.04.2012	Adv. Lic. No. 0310516161 dated 17.04.2009	RLA F. No. 03/95/040/00005/AM10	Approved
-------------------------------------	--	------------------------------------	----------

Request: **Modification in the description of Export Product and Import
1 and 2.**

Item No.

Decision: The Committee considered the statement made by the firm that exports had been completed prior to fixation of norms in this case and decided to amend the description of Export Product and Import Item No. 1 & 2 as follows for closure purpose of advance authorization:

	Description
Export Product	Self Adhesive BOPP Film (59 Micron +/-15%) Adhesive containing weight of 20gm/Sq. Meter
Import Item No. 1	Biaxially Oriented Polypropylene Film (Thickness 59 Micron +/- 10%)
Import Item No. 2	Silicone Coated Paper (62 gsm+/- 10%)

Case No. A-6	CHIRAG PACK (INDIA) PVT. LTD.	HQ F. No. 01/87/050/00201/AM12/DES-VII	Status:
NC No.: 2/AM13 Dated: 12.04.2012	Adv. Lic. No. 0310642777 dated 18.07.2011	RLA F. No. 03/94/040/00333/AM12	Deferred

Request: **Amendment in the description and enhancement in the quantity of Import**

Item No. 5.

Decision: A copy of representation has been forwarded to D/o C&PC on 15.03.2012. Comments of D/o C&PC are

awaited.

Deferred for three weeks.

Case No. A-7	PROPACK INDUSTRIES	HQ F. No. 01/87/050/00273/AM11/DES-VII	Status: Deferred
NC No.: 2/AM13 Dated: 12.04.2012	Adv. Lic. No. 0310597153 dated 15.10.2010	RLA F. No. 03/95/040/00501/AM11	

Request: **Amendment in the description of Export Product and Import Items No. 1 and 2.**

Decision: A copy of representation was forwarded to D/o C&PC on 08.12.2011. Further as per the request of the Representative of D/o C&PC, a copy of 4.7 application was forwarded to D/o C&PC on 27.01.2012. A copy of representation alongwith 4.7 application has again been forwarded to D/o C&PC on 10.04.2012.

Deferred for two weeks.

Case No. A-8	PROPACK INDUSTRIES	HQ F. No. 01/87/050/00291/AM10/DES-VII	Status: Deferred
NC No.: 2/AM13 Dated: 12.04.2012	Adv. Lic. No. 0310549839 dated 09.12.2009	RLA F. No. 03/95/040/00459/AM10	

Request: **Amendment in the description of Export Product and Import Items No. 1 and 2.**

Decision: A copy of representation was forwarded to D/o C&PC on 08.12.2011. Further as per the request of the Representative of D/o C&PC, a copy of 4.7 application was forwarded to D/o C&PC on 27.01.2012. A copy of representation alongwith 4.7 application has again been forwarded to D/o C&PC on 10.04.2012.

Deferred for two weeks.

Case No. A-9	V.K.A. POLYMERS PVT. LTD.	HQ F. No. 01/87/050/00237/AM12/DES-VII	Status: Deferred
NC No.: 2/AM13 Dated: 12.04.2012	Adv. Lic. No. 3210049870 dated 14.09.2011	RLA F. No. 32/24/040/00030/AM12	

Request: **Enhancement in the quantity of Import Item No. 1 and amendment in the description of Import Item No. 4.**

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 02.04.2012. Comments of D/o C&PC are awaited.

Deferred for three weeks.

ONLINE CASES

1	Case No.: 5/27/87-ALC1/2011	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00218/AM12/	RLA File :05/23/040/00165/AM12/	Lic.No/Date:0510298625 04.08.2011	Defer Date:25.04.2012
	Decision: A D/L No. 46011/83/2009-PC.II dated 23.01.2012 was issued by D/o C&PC to firm. This was followed by reminders from DGFT on 17.02.2012 and 03.04.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

2	Case No.: 10/34/87-ALC1/2011	Party Name:LALITHA CHEM INDUSTRIES PVT.LTD.	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00260/AM12/	RLA File :03/95/040/00536/AM12/	Lic.No/Date:0310659423 13.10.2011	Defer Date:25.04.2012
	Decision: A D/L dated 06.03.2012 issued to firm, followed by reminder on 03.04.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:5/36/87-ALC1/2011	Party Name:JAIN IRRIGATION SYSTEMS LTD.	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Approved														
HQ File :01/87/050/00273/AM12/	RLA File :03/94/040/00626/AM12/	Lic.No/Date:0310660126 17.10.2011	Defer Date:														
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39172110</td><td>63/0- HDPE Duct Pipes, HDPE Pipes, Gas Pipes, HDPE Coils, HDPE Quick Coupling Pipes & HDPE Fittings</td><td>4000.000</td><td>M.T</td><td>372710400.00</td><td>7637508.20 US\$</td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39172110	63/0- HDPE Duct Pipes, HDPE Pipes, Gas Pipes, HDPE Coils, HDPE Quick Coupling Pipes & HDPE Fittings	4000.000	M.T	372710400.00	7637508.20 US\$
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)											
1	39172110	63/0- HDPE Duct Pipes, HDPE Pipes, Gas Pipes, HDPE Coils, HDPE Quick Coupling Pipes & HDPE Fittings	4000.000	M.T	372710400.00	7637508.20 US\$											

3

					Total	372,710,400.00	7,637,508.20
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39012000	HDPE Resin	4040.000	M.T	300576000.00	6060000.00 US\$	Value & Qty
2	32064990	Colour Master Batch	160.000	M.T	23520000.00	474193.55 US\$	Value & Qty
				Total	324,096,000.00	6,534,193.55	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/97/2010-PC.II dated 09.04.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE Duct Pipes, HDPE Pipes, Gas Pipes, HDPE Coils, HDPE Quick Coupling Pipes & HDPE Fittings (Dia 33 mm – 63 mm)	1 kg	1. HDPE Resin	1.003 kg
		2. Colour Master Batch	0.040 kg

4

Case No.:5/40/87-ALC1/2011	Party Name:RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
HQ File :01/87/050/00308/AM12/	RLA File :34/24/040/00114/AM12/	Lic.No/Date:3410032024 24.10.2011	Defer Date:25.04.2012
Decision: A D/L No. 46011/72/2008-PC.II dated 25.01.2012 was issued by D/o C&PC to firm. This was followed by reminders from DGFT on 21.02.2012 and 03.04.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

5	Case No.:10/38/87-ALC1/2011	Party Name:AKSH TECHNOLOGIES LTD.((A WHOLLY OWNED SUBSIDIARY	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00286/AM12/	RLA File :05/23/040/00313/AM12/	Lic.No/Date:0510308166 16.11.2011	Defer Date:02.05.2012
	Decision: A D/L No. 46011/89/2006-PC.II dated 02.04.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.			

6	Case No.:1/46/87-ALC1/2011	Party Name:DODIA ESTABLISHMENT	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00364/AM12/	RLA File :03/94/040/00736/AM12/	Lic.No/Date:0310665681 17.11.2011	Defer Date:25.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC 13.02.2012. Comments of D/o C&PC are awaited.			

7	Case No.:16/43/87-ALC1/2011	Party Name:K.K. NAG LTD.,	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00344/AM12/	RLA File :07/24/040/00332/AM12/	Lic.No/Date:0710084276 29.11.2011	Defer Date:25.04.2012
	Decision: A D/L No. 46011/24/2012-PC.II dated 16.03.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 03.04.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

8	Case No.:12/38/87-ALC1/2011	Party Name:KA YGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00288/AM12/	RLA File :03/94/040/00784/AM12/	Lic.No/Date:0310669938 12.12.2011	Defer Date:25.04.2012
	Decision: A D/L No. 46011/60/2005-PC.II dated 09.02.2012 was issued by D/o C&PC to firm. This was followed by reminders from DGFT on 06.03.2012 and 03.04.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

9	Case No.:1/43/87-ALC1/2011	Party Name:KA YGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00329/AM12/	RLA File :03/94/040/00785/AM12/	Lic.No/Date:0310669997 12.12.2011	Defer Date:25.04.2012
	Decision: A D/L No. 46011/60/2005-PC.II dated 09.02.2012 was issued by D/o C&PC to firm. This was followed by reminders from DGFT on 06.03.2012 and 03.04.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

10

Case No.:6/41/87-ALC1/2011	Party Name:JELENTA POLYTRADERS PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status : Approved																																																					
HQ File :01/87/050/00315/AM12/	RLA File :02/24/040/00154/AM12/	Lic.No/Date:0210170696 13.12.2011	Defer Date:																																																					
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39019090</td><td>63/0- POLYETHYLENE COMPOUND(containing 40+/-1% LLDPE and 60%+/-1% Calcium Carbonate</td><td>500.000</td><td>M.T</td><td>18600000.00</td><td>349296.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>18,600,000.00</td><td>349,296.00</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr><tr><td>1</td><td>39011010</td><td>LLDPE Granules</td><td>200.000</td><td>M.T</td><td>13525500.00</td><td>254000.00 US\$</td><td>Value & Qty</td></tr><tr><td>2</td><td>28365000</td><td>CALCIUM CARBONATE</td><td>300.000</td><td>M.T</td><td>2396250.00</td><td>45000.00 US\$</td><td>Value & Qty</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>15,921,750.00</td><td>299,000.00</td><td></td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39019090	63/0- POLYETHYLENE COMPOUND(containing 40+/-1% LLDPE and 60%+/-1% Calcium Carbonate	500.000	M.T	18600000.00	349296.00 US\$					Total	18,600,000.00	349,296.00	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	1	39011010	LLDPE Granules	200.000	M.T	13525500.00	254000.00 US\$	Value & Qty	2	28365000	CALCIUM CARBONATE	300.000	M.T	2396250.00	45000.00 US\$	Value & Qty					Total	15,921,750.00	299,000.00	
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																																																		
1	39019090	63/0- POLYETHYLENE COMPOUND(containing 40+/-1% LLDPE and 60%+/-1% Calcium Carbonate	500.000	M.T	18600000.00	349296.00 US\$																																																		
				Total	18,600,000.00	349,296.00																																																		
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)																																																	
1	39011010	LLDPE Granules	200.000	M.T	13525500.00	254000.00 US\$	Value & Qty																																																	
2	28365000	CALCIUM CARBONATE	300.000	M.T	2396250.00	45000.00 US\$	Value & Qty																																																	
				Total	15,921,750.00	299,000.00																																																		
Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/25/2010-PC.II dated 02.04.2012, following adhoc norms are approved with nil wastage:																																																								

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Compound (containing 40+/-1% LLDPE and 60+/-1% Calcium Carbonate)	1 kg	1. LLDPE Granules	0.400 kg
		2. Calcium Carbonate	0.600 kg

11	Case No.: 2/39/87-ALC1/2011	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00290/AM12/	RLA File :03/94/040/00782/AM12/	Lic.No/Date:0310671251 16.12.2011	Defer Date:25.04.2012
	Decision: A D/L No. 46011/60/2005-PC.II dated 09.02.2012 was issued by D/o C&PC to firm. This was followed by reminders from DGFT on 06.03.2012 and 03.04.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

12	Case No.: 3/39/87-ALC1/2011	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00291/AM12/	RLA File :03/94/040/00783/AM12/	Lic.No/Date:0310671258 16.12.2011	Defer Date:25.04.2012
	Decision: A D/L No. 46011/60/2005-PC.II dated 09.02.2012 was issued by D/o C&PC to firm. This was followed by reminders from DGFT on 06.03.2012 and 03.04.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.: 2/43/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Approved
------------------------------------	--	---	-------------------------

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39199000	62/0- tesa 51967 Black DS PET Film Tape Size 620 MM Width x 100 Mtrs Length (400 rolls = 24800 SQM)	24800.000	Sq. meter	8054101.00	114731.00 EURO
				Total	8,054,101.00	114,731.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39199000	tesa 51967 Black DS PET Film Tape Size 1240 MM Width x 100 Mtrs Length (200 Rolls = 24800 SQM)	24800.000	Sq. meter	5033813.00	71707.00 EURO	Qty
				Total	5,033,813.00	71,707.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/33/2006-PC.II dated 09.04.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Double Sided Black PET film tape (width 620mm)	1 Sq. Meter	Relevant Double Sided Black PET film (width 1240 mm)	1.00 Sq. Meter

Case No.: 3/43/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Approved
HQ File :01/87/050/00331/AM12/	RLA File :03/95/040/00752/AM12/	Lic.No/Date:0310671531 19.12.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39199090	62/0- tesa 68562 double - sided transparent PET 625 MM Width x 100 Mtrs Length (200 rolls = 12500 SQM)	12500.000	Sq. meter	2822145.00	40202.00 EURO
				Total	2,822,145.00	40,202.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39199090	tesa 68562 Double - sided transparent PET 1250 MM width x 100 Mtrs Length (100 Rolls = 12500 SQM)	12500.000	Sq. meter	1763841.00	25126.00 EURO	Qty
				Total	1,763,841.00	25,126.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/33/2006-PC.II dated 09.04.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Double Sided transparent PET self adhesive tape (width 625 mm)	1 Sq. Meter	Relevant Double Sided transparent PET self adhesive tape (width 1250 mm)	1.00 Sq. Meter

15	Case No.: 11/47/87-ALC1/2011	Party Name:SWASTIK POLYMERS	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00392/AM12/	RLA File :05/24/040/00320/AM12/	Lic.No/Date:0510311885 20.12.2011	Defer Date:25.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 16.02.2012. Comments of D/o C&PC are awaited.			

Case No.:12/47/87-ALC1/2011	Party Name:SWASTIK POLYMERS	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status : Approved																					
HQ File :01/87/050/00393/AM12/	RLA File :05/24/040/00331/AM12/	Lic.No/Date:0510311889 20.12.2011	Defer Date:																					
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39042290</td><td>62/0- PVC COMPOUND EXPANDED MICROLON IN DRY BLEND FORM - SHOE SOLE GRADE(IN VARIOUS COLOURS)</td><td>74.000</td><td>M.T</td><td>6541600.00</td><td>125800.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>6,541,600.00</td><td>125,800.00</td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39042290	62/0- PVC COMPOUND EXPANDED MICROLON IN DRY BLEND FORM - SHOE SOLE GRADE(IN VARIOUS COLOURS)	74.000	M.T	6541600.00	125800.00 US\$					Total	6,541,600.00	125,800.00
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																		
1	39042290	62/0- PVC COMPOUND EXPANDED MICROLON IN DRY BLEND FORM - SHOE SOLE GRADE(IN VARIOUS COLOURS)	74.000	M.T	6541600.00	125800.00 US\$																		
				Total	6,541,600.00	125,800.00																		

16

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042110	PVC RESIN K. VALUE 65-68	37.000	M.T	1847040.00	35520.00 US\$	Value & Qty
2	29173920	DI OCTYL PHATHALATE(D.O.P.)	31.080	M.T	2989896.00	57498.00 US\$	Value & Qty
3	29270090	BLOWING AGENT CELLCOM SK1	0.592	M.T	100048.00	1924.00 US\$	Value & Qty
				Total	4,936,984.00	94,942.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/17/2007-PC.II dated 11.04.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound Expanded Microlon in Dry Blend form – Shoe sole grade (in various colours)	1 kg	1. PVC Resin	0.500 kg
		2. Di-octyl Phthalate (DOP)	0.420 kg
		3. Blowing Agent Cellcom SK 1	0.008 kg

17

Case No.: 18/43/87-ALC1/2011	Party Name:EPP COMPOSITES PVT. LTD.,	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
HQ File :01/87/050/00346/AM12/	RLA File :24/24/040/00013/AM12/	Lic.No/Date:2410035171 04.01.2012	Defer Date:25.04.2012
Decision: A D/L No. 46011/20/2012-PC.II dated 16.03.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 03.04.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:20/43/87-ALC1/2011	Party Name:B.R.SPINNERS (P) LTD.	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Rejected
HQ File :01/87/050/00348/AM12/	RLA File :30/24/040/00053/AM12/	Lic.No/Date:3010082394 04.01.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39089090	63/0- NYLON GRANULES	70000.000	K.G	14686000.00	280000.00 US\$
				Total	14,686,000.00	280,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	55051000	SYNTHETIC SOFT WASTE, SYNTHETIC CARPET CUTTING TEXTILES BLENDED WASTE 70% NYLON & BALANCE OTHER SYNTHETIC FIBERS	140000.000	K.G	9318750.00	175000.00 US\$	Value & Qty
				Total	9,318,750.00	175,000.00	

Decision: D/o C&PC vide their comments furnished vide OM No. 46011/27/2012-PC-II dated 02.04.2012 stated that the manufacturing process indicated is sorting of synthetic waste, grinding followed by granulation etc. The item of import is carpet cutting waste containing Nylon and other fibers. The composition of synthetic waste can vary including the nylon content and the activity of conversion of nylon waste from textile waste may not be considered a desirable area for such exports. In addition the export product indicated is only Nylon Granules without indicating the re-processed/recycled and copy of export order. The Committee considered the case in light of written comments of D/o C&PC and decided to **reject** the case.

NC also decided to send an e-mail to RLA Ludhiana to cancel this Authorization and not to issue any such authorization in future.

Case No.:13/46/87-ALC1/2011	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Approved
HQ File :01/87/050/00376/AM12/	RLA File :08/24/040/00232/AM12/	Lic.No/Date:0810107537 09.01.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39075000	62/0- Alkyd Resin S 5060 (70% Resin content)	106400.000	K.G	9275000.00	175000.00 US\$
				Total	9,275,000.00	175,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	38231900	Distilled Fatty Acid	43198.000	K.G	2915000.00	55000.00 US\$	Qty
2	29173500	Phthalic Anhydride	24152.000	K.G	1908000.00	36000.00 US\$	Qty
3	29054210	Pentaerithritol	7448.000	K.G	689000.00	13000.00 US\$	Qty
4	29054500	Glycerine	11065.000	K.G	477000.00	9000.00 US\$	Qty
5	27101990	Mineral Turpentine Oil (THIS LICENCE IS ISSUED AS PER PARA 4.7 OF H.B 2009-14 & SUBJECT TO FIXATION OF NORMS BY ALC N.DELHI)	33516.000	K.G	2014000.00	38000.00 US\$	Qty
				Total	8,003,000.00	151,000.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 6/87-ALC1/2010 dated 12.05.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin S-5060 (70% Resin Content)	1 kg	1. Distilled Fatty Acid	0.406 kg
		2. Phthalic Anhydride	0.227 kg
		3. Pentaerithritol	0.070 kg
		4. Glycerin	0.104 kg
		5. Mineral Turpentine Oil (MTO)	0.315 kg

20	Case No.:12/45/87-ALC1/2011	Party Name:GEM POLYTECH INDUSTRIES PVT.LTD.	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00363/AM12/	RLA File :02/24/040/00187/AM12/	Lic.No/Date:0210172425 13.01.2012	Defer Date:25.04.2012
	Decision: A D/L No. 46011/12/2012-PC.II dated 16.03.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 03.04.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

	Case No.:9/46/87-ALC1/2011	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Approved
	HQ File :01/87/050/00372/AM12/	RLA File :02/24/040/00195/AM12/	Lic.No/Date:0210172682 19.01.2012	Defer Date:
	Application: Request is for adhoc norms for following:			

21

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39019090	63/0- POLYETHYLENE COMPOUND(Containing 40+/-1% LLDPE and 60%+/-1% calcium carbonate)	1000.000	M.T	36500000.00	701923.00 US\$
				Total	36,500,000.00	701,923.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39011010	LLDPE Granules	400.000	M.T	27040000.00	520000.00 US\$	Value & Qty
2	28365000	CALCIUM CARBONTE	600.000	M.T	4524000.00	87000.00 US\$	Value & Qty
				Total	31,564,000.00	607,000.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/25/2010-PC.II dated 02.04.2012, following adhoc norms are **approved** with nil wastage:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Compound (containing 40+/-1% LLDPE and 60+/-1% Calcium Carbonate)	1 kg	1. LLDPE Granules	0.400 kg
		2. Calcium Carbonate	0.600 kg

22

Case No.:2/45/87-ALC1/2011	Party Name:RIO CARE (INDIA) PRIVATE LIMITED.	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
HQ File :01/87/050/00353/AM12/	RLA File :03/95/040/00878/AM12/	Lic.No/Date:0310678496 24.01.2012	Defer Date:25.04.2012

Decision: A D/L No. 46011/21/2012-PC.II dated 16.03.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 03.04.2012 giving 15 days time for submission of information. Reply awaited from the firm.

23	Case No.: 3/45/87-ALC1/2011	Party Name:ASHLAND INDIA PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00354/AM12/	RLA File :03/94/040/00252/AM12/	Lic.No/Date:0310678502 24.01.2012	Defer Date:02.05.2012
	Decision: A D/L No. 46011/84/2011-PC.II dated 02.04.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.			

24	Case No.: 9/47/87-ALC1/2011	Party Name:PARAS LAMINATES PVT LTD	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00390/AM12/	RLA File :05/24/040/00278/AM11/	Lic.No/Date:0510315469 24.01.2012	Defer Date:02.05.2012
	Decision: A D/L No. 46011/33/2012-PC.II dated 02.04.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.			

	Case No.:13/47/87-ALC1/2011		Party Name:VIKAS GLOBALONE LIMITED		Meet No/Date:2/87-ALC1/2012 12.04.2012		Status: Approved														
	HQ File :01/87/050/00394/AM12/		RLA File :05/24/040/00378/AM12/		Lic.No/Date:0510315553 24.01.2012		Defer Date:														
	Application: Request is for adhoc norms for following: <table><thead><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr></thead><tbody><tr><td>1</td><td>40052090</td><td>63/0- S. Blend</td><td>200000.000</td><td>K.G</td><td>35578988.00</td><td>668150.00 US\$</td></tr></tbody></table>								Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	40052090	63/0- S. Blend	200000.000	K.G	35578988.00
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)															
1	40052090	63/0- S. Blend	200000.000	K.G	35578988.00	668150.00 US\$															

				Total	35,578,988.00	668,150.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40021990	Styrene Butadiene Rubber (SBR) 1502 , 1712, 1702	150000.000	K.G	24761250.00	465000.00 US\$	Value & Qty
2	39039090	Styrene Butadiene Styrene Co-Polymer (SBS) PB-575,585,5302,511 EN-675,684, 685,687,611,701,655,659,604 LCY-1475, 1487, 1484,3411,3546, LG- 411S,475,485,501,604,675 TSRC- 475E,475R,4202, 4230, 3201,3202, PB-5903, SEBS-9550, 9551 CN07,CN08, ASAFLEX- 825,805, 810	30000.000	K.G	4473000.00	84000.00 US\$	Value & Qty
3	39031990	High Impact Polystyrene - HIPS	20000.000	K.G	1704000.00	32000.00 US\$	Value & Qty
				Total	30,938,250.00	581,000.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/32/2012-PC.II dated 02.04.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
S. Blend	1 kg	1. Styrene Butadiene Rubber (SBR) 1502/1712/1702	0.6878 kg
		2. Styrene Butadiene Styrene Co-Polymer (SBS) PB-575, 585, 5302.511 En-675, 684, 685,687,611,701,655,659,604 LCY – 1475, 1487, 1484, 3411, 3546, LG-411S, 475,485,501,604,675 Tsrc-475E, 475R, 4202,4230,3201,3202, PB-5903, SEBS-9550, 9551 CN07, CN08, ASAFLEX-825,805,810	0.1375 kg

3. High Impact Polystyrene (HIPS)

0.0917 kg

Case No.:10/48/87-ALC1/2011

Party Name:POLYPLEX CORPORATION LTD.

Meet No/Date:2/87-ALC1/2012
12.04.2012

Status : Approved

HQ File :01/87/050/00409/AM12/

RLA File :05/24/040/00289/AM12/

Lic.No/Date:0510315546
24.01.2012

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39206290	63/0- Siliconised Polyester Release Liner (Thickness 23 micron/30 micron/ 36 micron/ 50 micron)	15000000.000	Sq. meter	119677500.00	2430000.00 US\$
				Total	119,677,500.00	2,430,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39206210	Relevant Polyester Film	16200000.000	Sq. meter	72972900.00	1458000.00 US\$	Value & Qty
2	39100090	Silicone Resin in Solvent	27000.000	K.G	16216200.00	324000.00 US\$	Value & Qty
3	39100000	Relevant Cross Linker	375.000	K.G	356606.25	7125.00 US\$	Value & Qty
4	38159090	Relevant Catalysts OL/ C05	150.000	K.G	4579575.00	91500.00 US\$	Value & Qty
5	29023000	Toluene	102000.000	K.G	7657650.00	153000.00 US\$	Value & Qty
				Total	101,782,931.25	2,033,625.00	

26

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/99/2007-PC.II dated 11.04.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Siliconised Polyester Release Liner (Thickness 23 micron/30micron/36micron/50micron)	1 Sq. Meter	1. Relevant Polyester Film	1.08 Sq. Meter
		2. Silicone Resin in Solvent	1.800 gm
		3. Relevant Cross Linker	0.025 gm
		4. Relevant Catalysts OL/C05	0.010 gm
		5. Toluene	0.0068 kg

27	Case No.:7/45/87-ALC1/2011	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00358/AM12/	RLA File :31/83/040/00205/AM12/	Lic.No/Date:3110052648 30.01.2012	Defer Date:02.05.2012
	Decision: A D/L No. 46011/66/2008-PC.II dated 02.04.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.			

28	Case No.:8/45/87-ALC1/2011	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00359/AM12/	RLA File :31/83/040/00216/AM12/	Lic.No/Date:3110052649 30.01.2012	Defer Date:02.05.2012
	Decision: A D/L No. 46011/66/2008-PC.II dated 02.04.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.			

29	Case No.:22/51/87-ALC1/2011	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00467/AM12/	RLA File :07/24/040/00437/AM12/	Lic.No/Date:0710085942 02.02.2012	Defer Date:02.05.2012
	Decision: A copy of application has been forwarded to D/o C&PC 15.03.2012. Comments of D/o C&PC are awaited.			

30	Case No.:9/51/87-ALC1/2011	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00454/AM12/	RLA File :03/95/040/00913/AM12/	Lic.No/Date:0310680356 06.02.2012	Defer Date:02.05.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 15.03.2012. Comments of D/o C&PC are awaited.			

31	Case No.:10/51/87-ALC1/2011	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00455/AM12/	RLA File :03/95/040/00914/AM12/	Lic.No/Date:0310680349 06.02.2012	Defer Date:02.05.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 15.03.2012. Comments of D/o C&PC are awaited.			

32	Case No.:15/49/87-ALC1/2011	Party Name:SRF LIMITED	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00424/AM12/	RLA File :04/24/040/00100/AM12/	Lic.No/Date:0410133477 07.02.2012	Defer Date:25.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 05.03.2012. Comments of D/o C&PC are awaited.			

33	Case No.:16/49/87-ALC1/2011	Party Name:SRF LIMITED	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00425/AM12/	RLA File :04/24/040/00125/AM12/	Lic.No/Date:0410133475 07.02.2012	Defer Date:25.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 05.03.2012. Comments of D/o C&PC are awaited.			

34

Case No.:11/51/87-ALC1/2011	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status : Approved				
HQ File :01/87/050/00456/AM12/	RLA File :03/95/040/00925/AM12/	Lic.No/Date:0310680803 08.02.2012	Defer Date:				
Application: Request is for adhoc norms for following:							
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>	
1	40169990	62/0- SILICON RUBBER SHEETS	40000.000	K.G	12480000.00	240000.00 US\$	
				Total	12,480,000.00	240,000.00	
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39100090	SILICON SYNTHETIC RUBBER	42000.000	K.G	8736000.00	168000.00 US\$	Qty
2	29096000	DI-CUMYL PEROXIDE	2000.000	K.G	1560000.00	30000.00 US\$	Qty
				Total	10,296,000.00	198,000.00	
Decision: According to the technical comments of DIPP dated 11.04.2012, following adhoc norms are approved:							
EXPORT ITEM		QTY		IMPORT ITEM		QTY	
Silicon Rubber Sheets		4,00,00.00 kg		1. Silicon Synthetic Rubber		42,000.00 kg	

		2. Di-Cumyl Peroxide	2,000.00 kg
--	--	----------------------	-------------

Case No.:12/51/87-ALC1/2011	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Approved
HQ File :01/87/050/00457/AM12/	RLA File :03/95/040/00926/AM12/	Lic.No/Date:0310680806 08.02.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40169990	62/0- SYNTHETIC RUBBER SHEETS OF FLOURO ELASTOMER	20000.000	K.G	22360000.00	430000.00 US\$
				Total	22,360,000.00	430,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39045090	FLOURO ELASTOMER RUBBER (FKM)	13600.000	K.G	17680000.00	340000.00 US\$	Qty
2	25199040	MAGNESIUM OXIDE	850.000	K.G	88400.00	1700.00 US\$	Qty
3	28030010	CARBON BLACK	5200.000	K.G	608400.00	11700.00 US\$	Qty
				Total	18,376,800.00	353,400.00	

Decision: According to the technical comments of DIPP dated 11.04.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
-------------	-----	-------------	-----

	Synthetic Rubber Sheet of Fluoro Elastomer	2,00,00.00 kg	1. Relevant Fluoro Elastomer Rubber	13600.00 kg
			2. Magnesium Oxide	850.00 kg
			3. Carbon Black	520.00 kg
			Note: The applicant should account for a minimum of 61.818% of relevant Fluoro Elastomer rubber in the export product.	

36	Case No.:16/51/87-ALC1/2011	Party Name:SPERRY PLAST LTD.	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00461/AM12/	RLA File :05/24/040/00403/AM12/	Lic.No/Date:0510317028 08.02.2012	Defer Date:25.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 16.03.2012. Comments of D/o C&PC are awaited.			

37	Case No.:2/48/87-ALC1/2011	Party Name:JELENTA POLYTRADERS PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00401/AM12/	RLA File :02/24/040/00207/AM12/	Lic.No/Date:0210173831 09.02.2012	Defer Date:25.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 22.02.2012. Comments of D/o C&PC are awaited.			

38	Case No.:19/49/87-ALC1/2011	Party Name:SRF LIMITED	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00428/AM12/	RLA File :04/24/040/00184/AM12/	Lic.No/Date:0410133637 10.02.2012	Defer Date:25.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 05.03.2012. Comments of D/o C&PC are awaited.			

39	Case No.:5/51/87-ALC1/2011	Party Name:GARW ARE POLYESTER LTD.	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00450/AM12/	RLA File :03/94/040/00949/AM12/	Lic.No/Date:0310681659 13.02.2012	Defer Date:25.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC 05.03.2012. The Representative of D/o C&PC has informed that they still have not received the application and requested to furnish a complete set of application. Hence, it was decided that a copy of application may be forwarded to D/o C&PC.			

40	Case No.:18/49/87-ALC1/2011	Party Name:SRF LIMITED	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00427/AM12/	RLA File :04/24/040/00164/AM12/	Lic.No/Date:0410133751 14.02.2012	Defer Date:25.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 05.03.2012. Comments of D/o C&PC are awaited.			

41	Case No.:4/51/87-ALC1/2011	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00449/AM12/	RLA File :03/94/040/00875/AM12/	Lic.No/Date:0310681777 14.02.2012	Defer Date:25.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 15.03.2012. Comments of D/o C&PC are awaited.			

	Case No.:7/51/87-ALC1/2011	Party Name:R.R.KABEL LIMITED,	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Approved
	HQ File :01/87/050/00452/AM12/	RLA File :03/95/040/00424/AM12/	Lic.No/Date:0310681942 14.02.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042290	61/0- PVC COMPOUND RR EXP	350000.000	K.G	30378687.00	679612.70 US\$
				Total	30,378,687.00	679,612.70

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39041090	PVC RESIN Poly Vinyl Chloride (PVC) Resin	196000.000	K.G	11760000.00	263087.25 US\$	Value & Qty
2	29173990	PLASTICIZER (PVC) MADE OUT OF PHTHALIC/NON PHTHALIC PLASTICIZER) Di Octyl Phthalate (DOP) (ITCHS: 29173920) OR Di Iso Nonyl Phthalate (DINP) (ITCHS: 29173390) OR Tri Octyl Tri Mellitate (TOTM)(ITCHS: 29173990)	87500.000	K.G	8750000.00	195749.44 US\$	Value & Qty
3	38123090	STABILIZER: Calcium Zinc (CaZn 2292) (ITCHS:38123090) OR Antimony Trioxide (Sb2O3) (ITCHS: 28258000)	26250.000	K.G	4462500.00	99832.21 US\$	Value & Qty
4	28183000	FILLERS: Aluminium Tri Hydroxide (ATH) (ITC HS: 28183000) OR Calcined Clay / Calcium Carbonate (CaCo3) (ITC HS: 28365000)	57750.000	K.G	1443750.00	32298.66 US\$	Value & Qty
				Total	26,416,250.00	590,967.56	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/53/2011-PC.II dated 09.04.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound RR EXP	1 kg	1. PVC Resin	0.5511 kg
		2. Phthalic/Non Phthalic Plasticizer (DOP/DINP/TOTM)	0.2293 kg

		3. Stabilizer Calcium Zinc/Antimony Trioxide	0.0750 kg
		4. Fillers: (Aluminium Tri Hydroxide/Calcined Clay/Calcium Carbonate)	0.1650 kg

43

Case No.:8/51/87-ALC1/2011		Party Name:R.R.KABEL LIMITED,		Meet No/Date:2/87-ALC1/2012 12.04.2012		Status : Approved																																																									
HQ File :01/87/050/00453/AM12/		RLA File :03/95/040/00767/AM12/		Lic.No/Date:0310681947 14.02.2012		Defer Date:																																																									
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th colspan="2">FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39042290</td><td>61/0- PVC COMPOUND RR EXP</td><td>350000.000</td><td>K.G</td><td>35509310.00</td><td colspan="2">675081.94 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>35,509,310.00</td><td colspan="2">675,081.94</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr><tr><td>1</td><td>39042110</td><td>PVC RESIN - Poly Vinyl Chloride (PVC) Resin</td><td>196000.000</td><td>K.G</td><td>13746133.30</td><td>261333.33 US\$</td><td>Value & Qty</td></tr><tr><td>2</td><td>29173990</td><td>PLASTICIZER (PVC) MADE OUT OF PHTHALIC/NON PHTHALIC(PLASTICIZER) Di-Octyl Phthalate (DOP) (ITCHS: 29173920) OR DI ISO NONYL PHTHALATE (DINP) (ITCHS: 29173390) OR TRI OCTYL TRI MELLITATE (TOTM) (ITCHS: 29173990)</td><td>87500.000</td><td>K.G</td><td>10227777.70</td><td>194444.44 US\$</td><td>Value & Qty</td></tr><tr><td>3</td><td>38123090</td><td>STABILIZER: Calcium Zinc (CaZn 2292) (ITCHS: 38123090) OR ANTIMONY TRIOXIDE (Sb2O3) (ITCHS: 28258000)</td><td>26250.000</td><td>K.G</td><td>5216166.50</td><td>99166.66 US\$</td><td>Value & Qty</td></tr></table>								Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)		1	39042290	61/0- PVC COMPOUND RR EXP	350000.000	K.G	35509310.00	675081.94 US\$						Total	35,509,310.00	675,081.94		Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	1	39042110	PVC RESIN - Poly Vinyl Chloride (PVC) Resin	196000.000	K.G	13746133.30	261333.33 US\$	Value & Qty	2	29173990	PLASTICIZER (PVC) MADE OUT OF PHTHALIC/NON PHTHALIC(PLASTICIZER) Di-Octyl Phthalate (DOP) (ITCHS: 29173920) OR DI ISO NONYL PHTHALATE (DINP) (ITCHS: 29173390) OR TRI OCTYL TRI MELLITATE (TOTM) (ITCHS: 29173990)	87500.000	K.G	10227777.70	194444.44 US\$	Value & Qty	3	38123090	STABILIZER: Calcium Zinc (CaZn 2292) (ITCHS: 38123090) OR ANTIMONY TRIOXIDE (Sb2O3) (ITCHS: 28258000)	26250.000	K.G	5216166.50	99166.66 US\$	Value & Qty
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																																																									
1	39042290	61/0- PVC COMPOUND RR EXP	350000.000	K.G	35509310.00	675081.94 US\$																																																									
				Total	35,509,310.00	675,081.94																																																									
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)																																																								
1	39042110	PVC RESIN - Poly Vinyl Chloride (PVC) Resin	196000.000	K.G	13746133.30	261333.33 US\$	Value & Qty																																																								
2	29173990	PLASTICIZER (PVC) MADE OUT OF PHTHALIC/NON PHTHALIC(PLASTICIZER) Di-Octyl Phthalate (DOP) (ITCHS: 29173920) OR DI ISO NONYL PHTHALATE (DINP) (ITCHS: 29173390) OR TRI OCTYL TRI MELLITATE (TOTM) (ITCHS: 29173990)	87500.000	K.G	10227777.70	194444.44 US\$	Value & Qty																																																								
3	38123090	STABILIZER: Calcium Zinc (CaZn 2292) (ITCHS: 38123090) OR ANTIMONY TRIOXIDE (Sb2O3) (ITCHS: 28258000)	26250.000	K.G	5216166.50	99166.66 US\$	Value & Qty																																																								

4	28183000	FILLERS: ALUMINIUM TRI HYDROXIDE (ATH) (ITC HS: 28183000) OR CALCINED CLAY/CALCIUM CARBONATE (CacO3) (ITC HS; 28365000)	57750.000	K.G	1687583.30	32083.33 US\$	Value & Qty
				Total	30,877,660.80	587,027.76	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/53/2011-PC.II dated 09.04.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound RR EXP	1 kg	1. PVC Resin	0.5511 kg
		2. Phthalic/Non Phthalic Plasticizer (DOP/DINP/TOTM)	0.2293 kg
		3. Stabilizer Calcium Zinc/Antimony Trioxide	0.0750 kg
		4. Fillers: (Aluminium Tri Hydroxide/Calcined Clay/Calcium Carbonate)	0.1650 kg

Case No.:1/48/87-ALC1/2011	Party Name:KONNARK POLYMER PVT. LTD	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Approved
HQ File :01/87/050/00400/AM12/	RLA File :03/94/040/01035/AM12/	Lic.No/Date:0310682255 16.02.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
--------	------------	-------------	-----	-----	---------------	----------------------------------

44

1	39042290	63/0- PVC COMPOUND	190.000	M.T	12468750.00	249375.00 US\$	
				Total	12,468,750.00	249,375.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC RESIN	110.200	M.T	5179400.00	103588.00 US\$	Value & Qty
2	29173920	DI OCTYL PHTHALATE (DOP)	66.500	M.T	4702500.00	94050.00 US\$	Value & Qty
				Total	9,881,900.00	197,638.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/44/2012-PC.II dated 09.04.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound	1 kg	1. PVC Resin	0.580 kg
		2. Dioctyl Phthalate (DOP)	0.300 kg

45

Case No.: 6/51/87-ALC1/2011	Party Name:JAIN IRRIGATION SYSTEMS LTD.	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
HQ File :01/87/050/00451/AM12/	RLA File :03/94/040/01004/AM12/	Lic.No/Date:0310682453 17.02.2012	Defer Date:25.04.2012

Decision: A copy of application has been forwarded to D/o C&PC on 15.03.2012. Comments of D/o C&PC are awaited.

46

Case No.: 13/51/87-ALC1/2011	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
HQ File :01/87/050/00458/AM12/	RLA File :03/94/040/01028/AM12/	Lic.No/Date:0310682499 17.02.2012	Defer Date:25.04.2012

Decision: A copy of application has been forwarded to D/o C&PC on 15.03.2012. Comments of D/o C&PC are awaited.

47	Case No.:9/48/87-ALC1/2011	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00408/AM12/	RLA File :31/83/040/00229/AM12/	Lic.No/Date:3110053068 21.02.2012	Defer Date:02.05.2012
	Decision: A D/L No. 46011/66/2008-PC.II dated 02.04.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.			

Case No.:3/51/87-ALC1/2011	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status : Approved				
HQ File :01/87/050/00448/AM12/	RLA File :08/24/040/00271/AM12/	Lic.No/Date:0810109130 24.02.2012	Defer Date:				
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39075000	62/0- Alkyd Resin C 1032 (Resin content 70 +/- 1%)	80000.000	K.G	6600000.00	132000.00 US\$	
				Total	6,600,000.00	132,000.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	38231900	Distilled Fatty Acid	18000.000	K.G	1200000.00	24000.00 US\$	Qty
						38000.00	

48	2	29173500	Phthalic Anhydride	26800.000	K.G	1900000.00	US\$	Qty
	3	29054500	Glycerine	16800.000	K.G	700000.00	14000.00 US\$	Qty
	4	29023000	Toluene This licence issued under para 4.7 of H.B. vol.I, 2009-14 for fixation of norms by ALC.	25200.000	K.G	1850000.00	37000.00 US\$	Qty
					Total	5,650,000.00	113,000.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 8/87-ALC1/2011 dated 25.05.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin C-1032 (Resin Content 70+/-1%)	1 kg	1. Distilled Fatty Acid	0.225 kg
		2. Phthalic Anhydride	0.335 kg
		3. Glycerine	0.210 kg
		4. Toluene	0.315 kg

49	Case No.:17/51/87-ALC1/2011	Party Name:R.M.EXPORTS	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00462/AM12/	RLA File :30/24/040/00072/AM12/	Lic.No/Date:3010083945 27.02.2012	Defer Date:25.04.2012
	Decision: A copy of application has been forwarded to DIPP on 15.03.2012. Comments of DIPP are awaited.			

	Case No.:6/2/87-ALC1/2012	Party Name:INDO RAMA SYNTHETICS (INDIA) LTD	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
--	----------------------------------	--	---	-------------------------

50	HQ File :01/87/050/00484/AM12/	RLA File :50/24/040/00021/AM12/	Lic.No/Date:5010001234 29.02.2012	Defer Date: 25.04.2012
Decision: A copy of application has been forwarded to DIPP on 10.04.2012. Comments of DIPP are awaited.				

51	Case No.:7/2/87-ALC1/2012	Party Name:INDO RAMA SYNTHETICS (INDIA) LTD	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00485/AM12/	RLA File :50/24/040/00025/AM12/	Lic.No/Date:5010001240 07.03.2012	Defer Date: 25.04.2012
	Decision: A copy of application has been forwarded to DIPP on 10.04.2012. Comments of DIPP are awaited.			

52	Case No.:4/2/87-ALC1/2012	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00482/AM12/	RLA File :05/24/040/00455/AM12/	Lic.No/Date:0510319997 13.03.2012	Defer Date: 25.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 10.04.2012. Comments of D/o C&PC are awaited.			

53	Case No.:5/2/87-ALC1/2012	Party Name:SHREE SALES CORPORATION	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00483/AM12/	RLA File :13/24/040/00050/AM12/	Lic.No/Date:1310039092 13.03.2012	Defer Date: 25.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 10.04.2012. Comments of D/o C&PC are awaited.			

	Case No.:1/52/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Approved
	HQ File :01/87/050/00468/AM12/	RLA File :03/95/040/01066/AM12/	Lic.No/Date:0310686765 19.03.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39199090	620/- tesa 68542 DS PET Film Tape Size - 620 mm width x 100 mtrs length (1440 rolls = 89280 Sqm)	89280.000	Sq. meter	15042692.00	225359.00 EURO
				Total	15,042,692.00	225,359.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39199090	tesa 68542 DS PET Film Tape Size - 1250mm width x 100 mtrs length (720 Rolls = 90000 Sqm)	90000.000	Sq. meter	9401682.00	140849.00 EURO	Qty
				Total	9,401,682.00	140,849.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 45/87-ALC1/2011 dated 10.02.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
DS PET Film Tape (width 620 mm)	1 Sq. Mtr.	Relevant DS PET Film (width 1250 mm)	1.0080 Sq. Mtr.

Case No.:1/2/87-ALC1/2012	Party Name:VIPRAJ THERMOSETS PVT LTD	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
HQ File :01/87/050/00001/AM13/	RLA File :31/83/040/00249/AM12/	Lic.No/Date:3110053615 02.04.2012	Defer Date: 25.04.2012

Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to

RLA for sending the application expeditiously.

56	Case No.:2/2/87-ALC1/2012	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00002/AM13/	RLA File :03/94/040/01176/AM12/	Lic.No/Date:0310689298 02.04.2012	Defer Date: 25.04.2012
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

57	Case No.:3/2/87-ALC1/2012	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:2/87-ALC1/2012 12.04.2012	Status: Deferred
	HQ File :01/87/050/00003/AM13/	RLA File :03/94/040/01177/AM12/	Lic.No/Date:0310689308 02.04.2012	Defer Date: 25.04.2012
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
